

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

C.P. (IB)/757(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **17.04.2024**

NAME OF THE PARTIES: **BANK OF BARODA V/S C. MAHENDRA**
EXPORTS LIMITED

Sections 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/757(MB)2023

- 1) Ms. Rathina Maravarman, Ld. Counsel for the Financial Creditor and Mr. Ashish Pyasi, Ld. Counsel for the Corporate Debtor are present.
- 2) Ld. Counsel for the Financial Creditor seeks further time to comply with the order of this Bench dt. 01.04.2024. Time is allowed.
- 3) Stand over to 30.04.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare